

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 307

CA-453/2020 IA-3926/2022 IA-4994/2022

In

IB-944(ND)/2018

IN THE MATTER OF:

M/s. Shree Shyam Enterprises

.....APPLICANT/PETITIONER

Vs.

M/s. JNS Infratech Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 27.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Ex-management : Adv. Santosh Kumar

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **19.05.2023.**

Sd/-

(Court Officer)